

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-38.

Dated: 9 DEC 1993

APPLICATION NO(s) 334 of 1993.

APPLICANTS: M. Sanjiva

TO.

RESPONDENTS: Secretary, Ministry of
Railways, N. Delhi and Others.

1) Dr. M. S. Nagaraja
Advocate, No. 11,
2nd Floor, 1st Cross,
Sujatha Complex,
Gandhinagar,
Bangalore-560009.

2. Sri. N. S. Prasad,
Advocate, No. 242,
Fifteenth Main, Gandhinagar,
Bangalore-9.

SUBJECT:- Forwarding of copies of the Orders passed by
the Central Administrative Tribunal, Bangalore.

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Please find enclosed herewith a copy of the
ORDER/~~STAY ORDER/INTERIM ORDER~~, Passed by this Tribunal
in the above mentioned application(s) on 24-11-93.

for DEPUTY REGISTRAR
JUDICIAL BRANCHES.

OC Resned

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CENTRAL ADMINISTRATIVE TRIBUNAL: BANGALORE

ORIGINAL APPLICATION NUMBER 334 OF 1993

DATED THIS THE 24TH DAY OF NOVEMBER, 1993

Mr. Justice P.K. Shyamsundar, .. Vice-Chairman.

And

Mr. V. Ramakrishnan, .. Member(A).

M. Sanjiva,
Aged 61 years, S/o M. Aithappa,
12, Lalitha Sadan, Silver Park,
Devangapet, Hubli. .. Applicant.

(By Advocate Dr. M.S. Nagaraja)

v.

1. The Union of India,
represented by the Secretary,
Ministry of Railways,
New Delhi.
2. The Chairman,
Railway Board, New Delhi.
3. The General Manager,
South Central Railway,
Secunderabad.
4. The Chief Personnel Officer,
South Central Railways,
Secunderabad.
5. D. Ramamurthy,
Assistant Personnel Officer,
South Central Railway,
Vijayawada.
6. A.S. Narayana Murthy,
Retd. Assistant Personnel Officer,
C/o Kameswara Rao, DBK Road,
Near Round Park, Daba Gardens,
Vishakhapatnam-530 020.
7. V.L.N. Murthy,
Personnel Inspector/Grade-I,
Chief Personnel Officer's Office,
South Central Railway,
Secunderabad.
8. V.S. Joshi,
Assistant Personnel Officer,
Railway Nilam,
South Central Railway,
Secunderabad.

.. Respondents.

(By Standing Counsel Shri N.S. Prasad)

O R D E R

Mr. Justice P.K. Shyamsundar, Vice-Chairman:

We find this application is highly belated and cannot be



entertained. Being clearly barred by time, we dismiss the same as belated taking note of the fact that whatever reasons are furnished for explaining the delay, we find the same to be untenable.

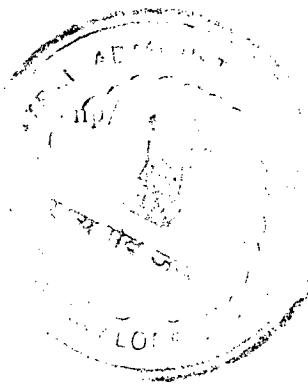
Sd-

MEMBER(A)

Sd-

VICE-CHAIRMAN

TRUE COPY



SECRETARY
GENERAL SECRETARIAT
INTERNATIONAL
MONETARY FUND
WASHINGTON

DO SWS
9/12/93